

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

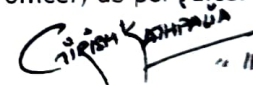

ORDER

The following posting & transfers are being made in official exigency with immediate effect:-

Sl. No.	NAME OF THE OFFICER	FROM	TO
1.	Sh. Bajinder Singh	Accounts Officer, Central District, Tis Hazari Court, Delhi.	Accounts Officer, West District, Tis Hazari Court, Delhi.
2.	Ms. Monika Bajaj	AAO (Ad-hoc), West District, Tis Hazari Courts, Delhi.	AAO (Ad-hoc), North District, Rohini Courts, Delhi.

Note:-

1. Sh. Raj Kumar Kundoo, Accounts Officer (Ad-hoc), Central District, Tis Hazari Courts, Delhi & Sh. Bajinder Singh, Accounts Officer, West District, Tis Hazari Courts, Delhi shall also work as link Accounts officers of each other.
2. Sh. Ram Charan Dhiwar, Accounts Officer, North District, Rohini Courts, Delhi shall continue to work as Accounts Officer of North and North- West District, Rohini Courts, Delhi till further orders.
3. Ms. Monika Bajaj, AAO (Ad-hoc) is also directed to look after the work of North-West District, Rohini as AAO.
3. Non-compliance of the transfer/posting orders /immediately proceeding on leave shall be considered deliberate insubordination and the officer shall be placed under suspension and disciplinary action shall be taken against the officer, as per rules.




" 12.5.22
05:55 pm
(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI


No. 34813-838 /Admn-I/P & T/HQs/2022

Dated, Delhi the _____

Copy forwarded for information and necessary action to :-

1. The Officer In-charge, Accounts Branch, Central, West, North & North-West, Delhi.
2. The Officers concerned.
3. The Personal Office of Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Personal Office of Ld. Principal District & Sessions Judge (West), Delhi.
5. The Personal Office of Ld. Principal District & Sessions Judge (North), Delhi.
6. The Personal Office of Ld. Principal District & Sessions Judge (North-West), Delhi.
7. The dealing Officials (Personal File / Leave) in Administration Branch- I/ Administration Branch-II, Central District, Tis Hazari Courts, Delhi.
8. The dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
9. The dealing official, Layers, Computer Branch, Central, THC, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI


11 MAY 2022